Government of India Ministry of Finance Department of Revenue

LOK SABHA STARRED QUESTIONS NO. *45

TO BE ANSWERED ON FRIDAY, JULY 20, 2018 ASHADHA 29, 1940 (SAKA)

DIRECT AND INDIRECT TAXES

*45 SHRI MALYADRI SRIRAM:

Will the Minister of Finance be pleased to State:

- (a) whether the Government has declared the collection of indirect taxes from various sources and its utilisation for various activities;
- (b) if so, the details thereof during the last three years and the current year; and
- (c) the allocation of funds from the source of direct and indirect taxes for various activities during the said period?

ANSWER FINANCE MINISTER (SHRI PIYUSH GOYAL)

(a) to (c): A Statement is laid on the table of the House.

Statement as referred to in reply to Starred Question No. *45 to be answered on 20^{th} July, 2018 in Lok Sabha on the subject of Direct and Indirect Taxes.

The reply to the subject Parliamentary Question is as under:

(a) to (c): Yes, Government declares details of collection from Indirect Taxes. Revenues from all taxes of Central Government, including Indirect Taxes, excluding net proceeds of tax revenues assigned to States, form part of Consolidated Fund of India (CFI) along with non-tax revenues, non-debt capital receipts and borrowings of the Central Government. Allocation from Consolidated Fund of India is made as per the Demands for Grants and Appropriation Act after obtaining due approval of the Parliament. Therefore, utilization of Direct and Indirect Taxes for various activities is not maintained separately.

The collection of Indirect Taxes under various heads during last three years and current year is as below:

				(Rs. in crore)
Tax Head	FY 2015-16	FY 2016-17	FY 2017-18	FY 2018-19
				(April-June)
Customs Duty	2,10,338	2,25,370	1,36,929	35,915
Union Excise	2,88,073	3,81,756	2,58,636	40,050
Duty				
Service Tax	2,11,414	2,54,499	81,231	3,176
Central Goods	Goods & Services Tax (GST)		2,03,261	91,117
and Services	was implemented with effect			
Tax	from 1 st July, 2017			
Integrated			1,68,813	43,141
Goods and				
Services Tax				
Compensation			62,596	23,512
Cess (GST)				
Total	7,09,825	8,61,625	9,11,467	2,36,911
